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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 443 of 1998

New Delhi, dated 26th March, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Krishan Balmiki,
Safaiwala,
Maulana Azad Medical College,
New Delhi-110002.

... APPLICANT

(By Advocate: Shri R.L. Sethi)

VERSUS

Union of India through

1. The PHC/Jt. Secretary,
MII (State Cell),
1, J.L. Nehru Marg,
New Delhi-110002.

2. The Sr. Administrative Officer,
M.A.M. College,
New Delhi-110002.


... RESPONDENTS

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Sethi states that the applicant's representation dated 8.1.97 (Annexure A-1) has not yet been disposed of by respondents, and if so this O.A. is disposed of with a direction to respondents to dispose of applicant's aforesaid representation dated 8.1.97 in accordance with rules and instructions on the subject within three months from the date of receipt of a copy of this order.

2. This O.A. stands disposed of. No costs.


(S.R. ADIGE)
VICE CHAIRMAN (A)

/GK/